

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 206/TT/2012

Date: 1.10.2012

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff of Asset I: 160 MVA Transformer (1st) and associated bays at Malda S/s; Asset II: 160 MVA Transformer (2nd) and associated bays at Malda S/s; Asset III: 01 No. 400KV bay at Malda S/s; Asset IV: 160 MVA Transformer and associated bays at 220/132 KV Birpara S/s; Asset V: 160 MVA Transformer and associated bays at 220/132 KV Siliguri S/s under ERSS-IV in Eastern Region

Sir,

I am directed to refer to PGCIL's petition mentioned above, and to request you to furnish the following information on affidavit, with an advance copy to the respondents/beneficiaries, latest by 22.10.2012:-

1. Certificate of Capital Cost certified by auditors, indicating the expenditure as on revised anticipated DOCO and add-cap thereafter along with funding pattern as on revised anticipated DOCO and for add-cap for all the assets covered in this petition, along with summary sheets (Form-I) for all the assets;
2. In case there is further change in the anticipated DOCO, the above referred data as on that date;
3. Status of DOCO for the following assets and whether corresponding petitions have been filed-

(i) 125 MVAR bus reactor alongwith associated bays at Ranchi 400/220kV substation

(ii) 125 MVAR bus reactor alongwith associated bays at Patna 400/220 kV substation

4. Supporting documents for interest rate as on 1.12.2012 (or revised DOCO anticipated), for proposed loans namely SBI 21.03.2012 & BOND XL, and also the repayment schedule for SBI 21.03.2012 & Bond XL;
5. Reasons for difference in the capital costs as on DOCO for Asset-I and Asset-II, although both are 160 MVA transformers being commissioned at Malda Substation on the same date;
6. As per the project scope, 50 MVA transformers are being replaced by 160 MVA transformers. Petitioner may inform since when the existing transformers are in use at Birpara substation and Malda substation; and whether any tariff for them has been approved by the Commission in the past.

Yours faithfully,

Sd/-
(P. K. Sinha)
Asst. Chief (Legal)